

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PERFECT INTERNATIONAL FABRICATORS PRIVATE LIMITED Date of Commencement of Liquidation: 13-12-2019; List of Stakeholders as on Date: 07-02-2025; Name of IP: Ms. Sripriya Kumar; Process Number: 1; Last 5 digitof registration number: 11316

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	142009999	2	142009999				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	18	1005017	18	1005017				Annexure 6
7	Operational creditors (Government Dues)	2	100166690	2	3403907		96762783		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	48	25827025	45	22874589		2952437		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	229150				229150		Annexure 9
Total		71	269237881	67	169293512	0	99944370	0	